

and its vicinity. The Tower should also conform to the recommended practices relating to operational services at the airport, subject to aeronautical study.

(b) and (c) Information is being collected and will be laid on the table of the Sabha.

[Translation]

**Revenue earned by Indian Airlines**

\*32. SHRI RAMESHWAR PATIDAR :  
SHRIMATI PURNIMA VERMA :

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the total number of passengers and goods carried through international flights by Indian Airlines during 1996-97 and 1997-98 till date in the country;

(b) the revenue earned therefrom;

(c) whether the Indian Airlines Company is competing satisfactorily with other International Aviation Companies on international routes;

(d) if so, the details thereof ;

(e) if not, the reasons therefor; and

(f) the steps taken or proposed to be taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATRAJAN) : (a) The number of passengers and goods carried through international flights of Indian Airlines during 1996-97 and for the period April to September, 1997 are as under :

	1996-97	1997-98 (Apr.-Sept.1997)
No. of passengers ('000)	964	566
Cargo (tonnes)	11201	6070

(b) Traffic revenue earned on International routes flown by Indian Airlines is estimated as follows:

Year	(Rs. in Crores)
1996-97	620.00
1997-98(April-September)	350.00

(c) and (d) Yes, Sir. Indian Airlines Passenger and cargo carriage on International routes have registered

significant growth in the current year so far as may be seen from the following table:

	April-September		% Increase
	1996-97	1997-98	
No. of passengers('000)	450	566	25.8
Cargo (Tonnes)	5041	6070	20.4

Seat factors on the International routes operated by Indian Airlines have also steadily increased as given below:

1994-95	58.1%
1995-96	62.5%
1996-97	64.5%
1997-98(April-September)	65.5%

(e) and (f) Do not arise.

[English]

**Semi-Finished DDA Flats**

\*33. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether a number of semi-finished flats and flats without civic amenities allotted by DDA during the last two years;

(b) if so, the reasons therefor;

(c) the number of cases in which DDA has received full amount of the cost of flats but not yet given possession thereof; and

(d) the steps taken to pay market rate interest to the persons from whom money has been collected but the possession not given ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATARAMAN) : (a) D.D.A. has reported that 9835 flats without civic amenities were allotted by them during the last two years. However, no semi-finished flats were allotted during this period.

(b) Flats were allotted on the basis of the target dates given by the Delhi Vidyut Board for providing electricity, as external electrical services are provided by the Board and it is a continuous process. DVB has, however, reported that at times progress of electrification schemes are affected due to various constraints like ono-clearance of line routes,